

***Statement-II****Details of proposals received from States/UTs for inclusion in list of STs*

| Sl. No. | State/UT          | Proposals received from States/UTs for inclusion of communities in list of STs. |
|---------|-------------------|---|
| 1.      | Andhra Pradesh    | 3   |
| 2.      | Arunachal Pradesh | 1   |
| 3.      | Assam             | 8   |
| 4.      | Bihar             | 3   |
| 5.      | Chhattisgarh      | 27  |
| 6.      | Goa               | 1   |
| 7.      | Jammu and Kashmir | 2   |
| 8.      | Jharkhand         | 9   |
| 9.      | Karnataka         | 9   |
| 10.     | Kerala            | 3   |
| 11.     | Madhya Pradesh    | 8   |
| 12.     | Manipur           | 1   |
| 13.     | Odisha            | 19  |
| 14.     | Punjab            | 1   |
| 15.     | Sikkim            | 1   |
| 16.     | Tamil Nadu        | 8   |
| 17.     | Tripura           | 1   |
| 18.     | Uttarakhand       | 1   |
| 19.     | Uttar Pradesh     | 2   |
| 20.     | West Bengal       | 3   |
| 21.     | Puducherry        | 1   |

**Utilization of Grants-in-aid by NGOs in North-East**

1904. SHRI BHUBANESWAR KALITA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of total number of Non-Governmental Organisations (NGOs) in Assam and other North Eastern States which have received grant-in-aid from

Government for implementation of various schemes under the Ministry in their respective States during the last three years;

(b) the mechanism available for proper monitoring of utilisation of grants-in-aid by the NGOs and whether such mechanism has been found to be effective;

(c) whether it is a fact that many NGOs have been found to be non performing and if so, the details thereof; and

(d) what action has been taken by Government against such NGOs?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) The Government provides budgetary support to the Non-Governmental Organisations (NGOs) for implementation of a number of welfare schemes for women and children such as Swadhar, Ujjwala, Support to Training & Employment Programme for Women (STEP), Rajiv Gandhi National Creche Scheme for Children or working mothers etc. State-wise No. of NGOs implementing various Schemes in the North Eastern Region of the country is given in Statement (*See below*).

(b) Under Working Women Hostel (WWH) regular monitoring of the functioning of the hostel is the responsibility of the District Women Welfare Committee headed by District Collector/District Magistrate/ Municipal Commissioner. Under STEP Scheme, regular inspection of the projects is done by respective State Government and has been found to be effective, and found to be satisfactory. Under Ujjwala Scheme the scheme contains provisions for monitoring of the projects at Panchayat/Block/District Level, State Level and the Central Level. Under Swadhar Greh Scheme, funds to the States/ UTs are released in two installments every year. First installment amounting to 50% of allocated grant is released in the beginning of the Financial Year after deducting any unspent balance available with the State/UT. Second installment is released after 60% of the first instalment has been utilized. State Governments are required to furnish half yearly statement of expenditure to the Ministry of Women and Child Development. Under Scheme of Family Counselling Centre and National Creche Scheme, Monitoring through ICT as well as physical monitoring through the Officers of Government of India/State Government and Central Social Welfare Board is being done for effective implementation of the scheme.

(c) and (d) The NGOs who are not implementing programme as per norms of the scheme are stated to be non performing NGOs. There are no non performing NGOs

under Short Stay Home scheme. The details of non performing NGOs under the Family Counseling Centre and National Creche Scheme are given in above mentioned Statement (See below). Grant has been suspended with immediate effect to the NGO's who are not implementing programme as per norms of the scheme under CSWB.

**Statement**

*State-wise number of NGOs implementing various schemes in the North Eastern Region in the country*

| Sl. No. | State             | STEP    |         |         | WWII    |         |         | Family Counselling |         |         | National Creche Scheme |         |
|---------|-------------------|---------|---------|---------|---------|---------|---------|--------------------|---------|---------|------------------------|---------|
|         |                   | 2015-16 | 2016-17 | 2017-18 | 2015-16 | 2016-17 | 2017-18 | 2015-16            | 2016-17 | 2017-18 | 2015-16                | 2016-17 |
| 1.      | Assam             |         |         |         |         |         |         | 29                 | 27      | 25      | 115                    | 43      |
| 2.      | Arunachal Pradesh |         |         |         |         |         |         | 4                  | 4       | 4       | 40                     | 29      |
| 3.      | Manipur           |         |         |         |         |         |         | 12                 | 11      | 11      | 292                    | 170     |
| 4.      | Meghalaya         |         |         |         |         |         |         | 3                  | 2       | 2       | 70                     | 39      |
| 5.      | Mizoram           |         |         |         |         |         |         | 9                  | 9       | 9       | 162                    | -       |
| 6.      | Nagaland          |         |         |         |         |         |         | 2                  | 2       | 2       | 08                     | -       |
| 7.      | Sikkim            |         |         |         |         |         |         | 3                  | 3       | 3       | 50                     | 34      |
| 8.      | Tripura           |         |         |         |         |         |         | 10                 | 11      | 11      | 75                     | 33      |
|         | TOTAL             | 01      | --      | --      | 02      | 05      | 09      | 72                 | 69      | 67      | 812                    | 348     |

| Sl. No. | Name of the State | Name of Schemes (2015-16) |         |                 |
|---------|-------------------|---------------------------|---------|-----------------|
|         |                   | Ujjwala                   | Swadhar | Short Stay Home |
| 1       | 2                 | 3                         | 4       | 5               |
| 1.      | Arunachal Pradesh | 0                         | 1       | 1               |
| 2.      | Assam             | 32                        | 24      | 12              |
| 3.      | Manipur           | 11                        | 23      | 5               |
| 4.      | Mizoram           | 0                         | 2       | 1               |
| 5.      | Meghalaya         | 0                         | 2       | 0               |

| 1     | 2        | 3  | 4  | 5  |
|-------|----------|----|----|----|
| 6.    | Nagaland | 4  | 1  | 1  |
| 7.    | Sikkim   | 1  | 1  | 1  |
| 8.    | Tripura  | 0  | 4  | 4  |
| TOTAL |          | 48 | 58 | 25 |

Note: (1) The Ujjwala and Swadhar Schemes are being implemented through the State Governments/ UT Administration w.e.f 01.04.2016. The National Creche Scheme has been handed over to the respective State Government w.e.f 1.1.2017.

*State-wise details of no. of non-performins NGOs*

| Sl. No. | Name of the State | Family Counselling Centre | National Creche Scheme |
|---------|-------------------|---------------------------|------------------------|
| 1.      | Assam             | 2                         | 40                     |
| 2.      | Arunachal Pradesh | -                         | 03                     |
| 3.      | Manipur           | -                         | 46                     |
| 4.      | Meghalaya         | 1                         | 26                     |
| 5.      | Mizoram           | -                         | 06                     |
| 6.      | Nagaland          | -                         | 02                     |
| 7.      | Sikkim            | -                         | 22                     |
| 8.      | Tripura           | -                         | 19                     |

**Regulation of playschools**

1905. SHRI HISHEY LACHUNGPA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether any initiative has been taken by Government to regulate the operation of play schools in various parts of the country, especially in view of the increasing incidents of atrocities against young children;

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) to (c) The Government of India has laid down a National Early Childhood Care and Education (ECCE) Policy, 2013 and its salient features are as under: